

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1489(MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.07.2018

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt Ltd

Vs


Sankleeha Constructions Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

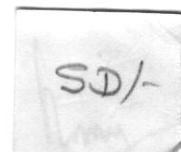
ORDER

15. **C.P (IB)-1489(MB)/2017**

At request of the parties, list this matter on 4.9.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)